

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 103 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

Name of the Company: Mrs. Kulvinder Kaur Arora & Anr. Vs. M/s Giaan Corporate Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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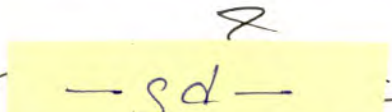
	For the Petitioner (s) :	Mr. Rajesh Kumar, Advocate Ms. Anju Bagai, Advocate		
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	For the Respondent (s) :	Mr. Ketan Madan, Advocate Mr. Himanshu Harbola, Advocate		
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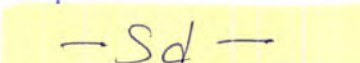
ORDER

No time left in view of the Special Bench constituted in which one of us (Member, J) is a member.

Adjourned to 9th October, 2017.

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(S. K. Mohapatra)
Member (T)

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(Ina Malhotra)
Member (J)